

RAJYA SABHA

Tuesday, the 11th March, 2025/20 Phalguna, 1946 (Saka)

*The House met at eleven of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

BIRTHDAY GREETINGS

MR. DEPUTY CHAIRMAN: Hon. Members, I take this opportunity to extend my heartfelt birthday greetings to hon. Member of Parliament, Shrimati Seema Dwivedi, whose birthday falls today.

Shrimati Seema Dwivedi has been a distinguished Member of this august House since November, 2020. Currently serving her first term, she has been actively engaged in various social reform initiatives and has been a strong advocate for social causes since her student life, reflecting her deep commitment to public service. Her political journey includes serving as a Member of the Uttar Pradesh Legislative Assembly on three occasions in 1996, 2007 and 2012. She is also an accomplished author having written the book, '*Azadi Ke Diwane*', which chronicles the heroics and fearless contributions of our nation's greatest freedom fighters, who selflessly dedicated their lives to India's independence.

Shrimati Seema Dwivedi, an agriculturist and farmer by profession, is married to Dr. Arun Kumar Dwivedi and is blessed with a son, Dr. Utkarsh Dwivedi.

On my own and your behalf, I wish the hon. Member a happy, long and healthy life and extend greetings to her family members.

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

- I. Reports and Accounts (2020-21 and 2023-24) of HBL, Thiruvananthapuram; HITES, Thiruvananthapuram; HML, Thiruvananthapuram and related papers
- II. Reports and Accounts (2022-23 and 2023-24) of JIPMER, Puducherry; AIISH, Mysuru, Karnataka; PIIC, Coonoor, Tamil Nadu; RIPANS, Aizawl, Mizoram; MGIMS, Sevagram, Wardha, Maharashtra and related papers
- III. Reports and Accounts (2023-24) of various Institutes; Councils and related papers

आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the HLL Biotech Limited (HBL), Thiruvananthapuram, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) (a) Tenth Annual Report and Accounts of the HLL Infra Tech Services Limited (HITES), Thiruvananthapuram, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (iii) (a) Annual Report and Accounts of the HLL Medipark Limited (HML), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (iii) See No. L.T. 2373/18/25]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Jawaharlal Institute of Postgraduate Medical Education and Research (JIPMER), Puducherry, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2366/18/25]

- (ii) (a) Annual Report and Accounts of the All India Institute of Speech and Hearing (AllSH), Mysuru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2370/18/25]

- (iii) (a) Annual Report and Accounts of the All India Institute of Speech and Hearing (AllSH), Mysuru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2370/18/25]

- (iv) (a) Annual Report and Accounts of the Pasteur Institute of India (PIIC), Coonoor, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2365/18/25]

- (v) (a) Annual Report and Accounts of the Regional Institute of Paramedical and Nursing Sciences (RIPANS), Aizawl, Mizoram, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2534/18/25]

- (vi) (a) Fifty-fourth Annual Report and Accounts of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital (MGIMS), Sevagram, Wardha, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 2371/18/25]

III. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the All India Institute of Ayurveda (AIIA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2535/18/25]

- (ii) (a) Annual Report and Accounts of the National Institute of Sowa-Rigpa (NISR), Leh, UT of Ladakh for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2367/18/25]

- (iii) (a) Annual Report and Accounts of the National Institute of Ayurveda (NIA), Jaipur, Rajasthan for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2536/18/25]

- (iv) (a) Annual Report and Accounts of the National Institute of Siddha (NIS), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2537/18/25]

- (v) (a) Annual Report and Accounts of the Central Council for Research in Unani Medicine (CCRUM), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2369/18/25]

- (vi) (a) Annual Report and Accounts of the Morarji Desai National Institute of Yoga (MDNIY), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2368/18/25]

- (vii) (a) Annual Report and Accounts of the National Institute of Homoeopathy (NIH), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2538/18/25]

- (viii) (a) Annual Report and Accounts of the Central Council for Research in Homeopathy (CCRH), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2539/18/25]

- (ix) (a) Annual Report of the Central Council for Research in Ayurvedic Sciences (CCRAS), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Central Council for Research in Ayurvedic Sciences (CCRAS), New Delhi, for the year 2023-24, and the Audit

Report thereon.

- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2364/18/25]

Report and Accounts (2023-24) of SECI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Thirteenth Annual Report and Accounts of the Solar Energy Corporation of India Limited (SECI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2540/18/25]

I. Notifications of the Ministry of Finance

II. Liquidator's Report on voluntary winding up of the IIBI Limited, Kolkata, West Bengal and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of Shri Pankaj Chaudhary, I lay on the Table-

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 25 of the Coinage Act, 2011: -

(1) G.S.R. 779(E)., dated the 23rd December, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of Shri Atal Bihari Vajpayee Birth Centenary) Rules, 2024.

(2) G.S.R. 792(E)., dated the 31st December, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 150 Years of India